

Setting of LPG recovery plant at Hazira and C₂/C₃ extraction facilities at Uran.

Switching over from General Lights to Tube Lights

2656. SHRI PRAKASH V. PATIL: Will the Minister of ENERGY be pleased to state:

(a) whether switching over from general lights to tube lights make a substantial saving in energy consumption;

(b) whether any study has been made as to the extent of saving of power that can be made;

(c) if so, the details thereof; and

(d) whether there is any scheme to encourage better use of tube lights?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir.

(b) and (c). A study on the subject was carried out by the Tata Energy Research Institute under the project entitled 'Two strategies for Electric Load Levelling for India' sponsored by the Advisory Board on Energy. Based on the survey conducted in South Bombay, the Tata Energy Research Institute have estimated that the replacement of incandescent lamps in the country with fluorescent lamps would release, in the Systems, a peaking capacity of 8726 MW and that the savings in Energy would be to the tune of 10.58 billion units valued at Rs. 1206 crores annually, at the marginal cost of Rs. 1.14 per unit. These findings are only indicative in nature, and further exercises are to be done for validating these findings.

(d) In order to encourage the use of fluorescent lamps, Government have reduced the Excise duty on fluorescent lamps from 20% ad-valorem to Rs. 2.00 per lamp with effect from 1.3. '987. Further, in the publicity campaign launched by the Government on Energy Conservation, the use of tube lights is being emphasised.

Joint Oil Exploration By India And Sri Lanka

2657. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal for undertaking joint oil exploration by India and Sri Lanka;

(b) if so, details thereof;

(c) the areas identifies for exploration; and

(d) when the work is likely to commence?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (d). At present there is no proposal for undertaking joint oil exploration by India and Sri Lanka.

Import of Credit Card Public Telephones

2658. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to import Credit Card Public Telephones;

(b) if so, the details thereof; and

(c) when these are expected to be installed for public use?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

(b) and (c). Do not arise.

India's Share in World Industrial Production

2659. SHRI P. PENCHALLIAH: Will the Minister of INDUSTRY be pleased to state:

(a) whether India's share in World Industrial Production is increasing or decreasing; and

(b) the details of the facts for the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. AURNACHALAM): (a) and (b). According to the World Development Report 1987, India's position among the countries in terms of value added in manufacturing was 12th during 1984 compared to 14th during 1970.

Incentive Schemes for Reduction of Transmission and Distribution Losses in Power

2660. SHRIMATI BASAVARAJESWARI: Will the Minister of ENERGY be pleased to state:

(a) whether Government have decided to give to State Electricity Boards awards under incentive scheme for reduction of transmission and distribution losses;

(b) if so, the details of the incentive scheme; and

(c) to what extent the transmission and distribution in the power has been reduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir.

(b) and (c) Under the scheme, awards would be given to the State Electricity Boards/Electricity Departments and their Distribution Divisions who achieve a prescribed reduction in the transmission and distribution losses. Individuals and Institutions who develop any scientific device or make practical suggestions for reducing transmission and distribution losses will also be eligible for awards. The scheme is to be implemented from the current financial year.

Assistance to Research Institutions from Sugar Development Fund

2661. SHRIMATI BASAVARAJESWARI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have decided that research institutions of a non-profitable character satisfying certain requirement would be eligible for assistance from the Sugar Development Fund; and

(b) if so, the details thereof and the names of institutions to whom the assistance from the Sugar Development Fund is proposed to be provided?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): (a) and (b) Yes, Sir. The institutions conforming to the following description/criteria will be eligible for grants-in-aid for research schemes, not aiming at commercial exploitation, from Sugar Development Fund:

- i) An Institution/Scientific Research Association/ Inhouse R&D Unit of the industry recognised by the Department of Scientific and Industrial Research under its registration scheme or approved by it under section 35(1) (ii) or 35(i) (iii) of Income Tax Act 1961 and ICAR.
- ii) Laboratories set up by Sugar Undertakings for the purpose of soil testing and biological control laboratories for which schemes have been appraised and approved by the concerned Agriculture Universities of the area.

Supply of Vegetable Oil to Vanaspati Units

2662 SHRI BRAIAMOHAN MOHANTY: SHRI C. MADHAV REDDI:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total quantity of imported vegetable oil supplied during 1986-87 and 1987-88 (upto date) to the vegetable oil industry for production of Vanaspati;